**Declaration of Assets and Liabilities** 

	<del></del>				Year. 20	23-24	
	1, DINESH KU	MAR SIN	GH, son/d	laughter/wife o	. LETE KILL	MAR SADAI	IAND 51
aged.	47	years,	belonging t	OBIHAK L	EGIESLHII.	VE ASSEMB	LY, PH
servi	ce and presently v	vorking as	OFFI CE	TTENL	ANT		
	herein below the d					nce, etc.) of	
	if, my spouse and	dependants*	*;				
A.	Details of move	able assets		at all falms area	arabia will aleo	have to be	
given	(Assets in joint i	name indicat	PUSHPA KUMARI	HARSH KUMAR	KIYH. KUMARI		
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Cash	5,000/-	5,0001-	MIL	NIL	_	
(ii)	Deposits in Banks, Financial	SALARY		offi	(5)		

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(50)

Sr. No.	Description	Self	KumARI Spouse Name(S)	RUMAR Dependant-1 Name	KumfRI Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	5,000/-	5,0001-	NIL	NIL	_
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	581 SALARY A C - 10,000/-	8,000/-	MIL	NIL.	_
(iii)	Bonds, Debentures and Shares in companies	WIL	-	•	_	
(Iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Police 5295835- 34, RS-1220 Hall-Yearly	NIL	_		
(v)	Motor Vehicles (details of make, etc.)	MIL			-	
(vI)	Jewellery (give details of weight and value)	NEL	G1010-209- RS-1000001- SILVER-401 RS-200001-	b NLL		
(vii)	Other assets, such as values of claims / interests	ONE REFRINE RATOR	WIT	-		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Dinesh Kumar Sinoy

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	PUSPA KVMAKÎ Spouso Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	NÎL	-		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	71		_	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	_			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	NIL				
(v)	Others (such as interest in property)	MIL				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No,	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	2,50,000/-	
(a)	(i) Loans from Banks	SBI BIHAR V. MANDAL		
	(ii) Loans from financial institutions	MIL	MIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	<ul><li>(b) dues to departments dealing with supply of water</li></ul>	NEL	NI L	
	(c) dues to departments dealing with supply of electricity	NI L	NIL	

Dinesh Knmar Singh

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	17	1)
	(f) Other dues, if any	10	1)
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL PAN-DFDP52755P	, ,
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NTL	WI L
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	/1	11

## Personal Detail

J. LAIVYIIII		
GPF/CPF/PRAN No.	:-	PTS/BLA - 1346
Gender	:-	M (M/F)
Date of Birth	•	0 2 1 0 1 9 7 7 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	MESSENGER
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	JAMUI
I hereby	declare	that the above details are true to the best of my

knowledge and belief.

signature Dinery Kuman Singh

Name of Employee: DINESH KUMAR SINGH

Designation: OFFICE ATTENDANT

Department: BIHAR LEGITSLATIVE ASSEMBLY, PAT,

Note:

Place: PATNA

Date: 05/02/24...

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Dinesh Kuman Sjugl